

an>

Title: Introduction of the Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment Bill), 2015.

श्री फगन सिंह कुलस्ते (मंडला) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि संविधान (अनुसूचित जातियाँ) आदेश, 1950 और संविधान (अनुसूचित जनजातियाँ) (उत्तर प्रदेश) आदेश, 1967 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950 and the Constitution (Scheduled Tribes) (Uttar Pradesh) Order, 1967."

The motion was adopted.

श्री फगन सिंह कुलस्ते : उपाध्यक्ष महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

HON. DEPUTY SPEAKER:

Item No. 58. Shri Om Prakash Yadav – not present.

Item No. 59. Shri Om Prakash Yadav – not present

Item No. 60. Shri Sunil Kumar Singh.

15.44 hrs